

| Nomination of cases by Hon'ble The Chief Justice on 05/10/2015 | | | |
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| Sl no. | Case details | Nominated to- | File delivered in section |
| Larger Bench | | | |
| 1 | W. P. - 53941/2015 | Place before DB presided over by Hon'ble Dilip Gupta, J. & Hon'ble Manoj Kumar Gupta, J. as Full Bench. | Writ C-II Section on 06/10/2015 |
| DB of Hon....., J | | | |
| 2 | Writ C – 55763/2015 | Hon. Dilip Gupta, J. | Computer Fresh Section on 05/10/2015 |
| 3 | Writ C – 55752/2015 | Hon. Dilip Gupta, J. | Computer Fresh Section on 05/10/2015 |
| 4 | Writ C – 55911/2015 | Hon. Dilip Gupta, J. | Computer Fresh Section on 05/10/2015 |
| Hon....., J. | | | |
| 5 | Bail – 34925/2015 | Hon. Bharat Bhushan, J. | Computer Fresh Section on 05/10/2015 |
| 6 | W. P. - 54775/2015 | Hon. Pankaj Mithal, J. | Computer Fresh Section on 06/10/2015 |
| 7 | A227 – 5673/2015 | Hon. Sunita Agarwal, J. | Computer Fresh Section on 06/10/2015 |
| 8 | A482 – 29363/2015 | Hon. Manoj Misra, J. | Computer Fresh Section on 05/10/2015 |
| 9 | W. P. - 49920/2015 | Hon. P. K. S. Baghel, J. | Computer Fresh Section on 06/10/2015 |
| 10 | A482 - 29949/2015 | Hon. A. P. Sahi, J. | Listing Section on 05/10/2015 |
| Appropriate Court dealing with such matters | | | |
| 11 | Bail – 9728/2015 with Bail – 22431/2014 | Appropriate Court dealing with such matters | Bail Section on 06/10/2015 |
| 12 | Bail – 5480/2015 with Bail – 26995/2014 | Appropriate Court dealing with such matters | Bail Section on 06/10/2015 |
| 13 | Bail – 17406/2015 with Bail – 14109/2014 with Bail – 29210/2010 | Appropriate Court dealing with such matters | Bail Section on 06/10/2015 |
| 14 | Bail – 12003/2015 with Bail – 16921/2014 | Appropriate Court dealing with such matters | Bail Section on 06/10/2015 |

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| 15 | Bail – 41052/2014 with Bail – 23942/2014 | Appropriate Court dealing with such matters | Bail Section on 06/10/2015 |
| 16 | Bail – 40142/2014 with Bail – 27968/2009 | Appropriate Court dealing with such matters | Bail Section on 06/10/2015 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
06/10/2015